Declaration or Assets and Liabilities

Vear 2020 -21

		ı Pya	Ahasti	son/daughte	r/wife of N	Ket Kum	nga-Simbo
31.4.(14)	ag	ed 29	Ahasti Years, belo	onging to Bil	mor vidh	am Sabl	70
3/10	ovse:	pvice and preser	Years, belonging as the details of the ass	Dazbom			
18/2	giv	ven herein below	the details of the ass	ets (immovable, m	ovable, bank b	alance, etc.) or	myself, my
a Aar	spo	ouse and dependar	nts*:				
भी राजाय	A	Details of m	ovable assets				
172.21 172.21	1	(Assets in jo	int name indicating t	the extent of joint o		also have to be	given)
172.7	Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
	(i)	Cash	20,0001	5,000			
2376	(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	1,000001	15,000 (B·0·I)	-		
	(iii)	Bonds, Debentures and shares in Companies					,
	(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	817189797 1 Lakh	_	_		
	(v)	Motor Vehicles (details of make, etc.)	302 F P-8925		-		7.50
	(vi)	Jewellery (give details of weight and value)	15 gm (gold) 75,000/- 100 gm (Silver) 15,000/-	5gm 33,500/-			
	(vii)	Other assets, such as values of claims / interests			- Justinia		

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee. Pusa Grasti

B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value		-		The state of the s	
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	-		•		j
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value		_			
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value			_		
(v)	Other (such as interest in property)					

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	H.D.F.C Barry	70,000/-
	(ii) Loans from financial institutions		-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		. 200
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		•

Puja Araschi

	10.0	(d) dues to departments dealing with telephones	-	
		(e) dues to departments dealing with governments transport (including aircraft and helicopters)	4	
		(f) Other dues, if any	-	_
(b)	(i)	Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	BKVPB8701R	JOCPS 6776C
		Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]		
		Sales Tax [Only in case of proprietary business]		-
	(iv)	Property Tax		

C Personal Detail GPF/CPF/PRAN No.	:-	110175365658
Gender	:	F (M/F)
Date of Birth		27011992 (DD/MM/YYYY)
Class/Group	÷	(A/B/C)
Cadre	:-	(Full Name e.g. B.A.S Bihar Administrative Service,
Home District	:-	B.S.S.:- Bihar Secretariat Service etc.)

I hereby declare that the above details are true to the best of my knowledge and belief.

	Signature: Puja Pharti
Patra 15/2/2021	Designation: Office Attendant (Darwan) Department: Caretaker Section

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

Rosa Bhaseti